

ITEM NO.43

COURT NO.8

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1264/2023

THE STATE OF KERALA & ANR.

Petitioner(s)

VERSUS

HONBLE GOVERNOR FOR STATE OF KERALA & ORS.

Respondent(s)

FOR ADMISSION

IA No. 255888/2023 - AMENDMENT OF THE PETITION

IA No. 248006/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

Diary No(s). 46812/2023 (XI-A)

IA No. 236015/2023 - CONDONATION OF DELAY IN FILING

IA No. 236014/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 236023/2023 - INTERVENTION/IMPLEADMENT

IA No. 236017/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURESIA No. 237488/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 236018/2023 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS

Date : 08-04-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) :Mr. K K Venugopal, Sr. Adv.

Mr. Gopalakrishna Kurup, Advocate General, Kerala,

Mr. P.V. Surendernath, Sr. Adv.

Mr. C. K. Sasi, AOR

Mr. Manu Krishnan, Adv.

Mr. Sidhant Kohli, Adv.

Ms. Meena K Poullose, Adv.

For Respondent(s) :Mr. R Venkataramni, Attorney General for India

Mr. Tushar Mehta, Solicitor General

Mr. Kanu Agarwal, Adv.

Mr. Arkaj Kumar, Adv.

Mr. Padmesh Mishra, Adv.

Mr. Abhishek Kumar Pandey, Adv.
Mr. Raman Yadav, Adv.
Mr. Kartikey Aggarwal, Adv.
Ms. Sonali Jain, Adv.
Mr. Chitvan Singhal, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Not taken up.

List on 22.04.2025.

(INDU MARWAH)
AR-cum-PS

(NIDHI WASON)
COURT MASTER (NSH)